

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

Company Petition No. 39/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: M/s. Ajit VitthalRao Ranaware & Ors.
V/s.
M/s. Krushnaraj Jaggery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Act 1956 &
241/242 of the Companies Act, 2013

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CP No. 39/237,397-398/NCLT/MB/MAH/2016

None present. List this matter on 25-04-2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)